



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in the J&K Legal (Gazetted) Service.

Government Order No: 1013 -LD(Estt) of 2019.
Dated : 05 - 03 - 2019.

Subject to clearance by the Public Service Commission/Departmental Promotion Committee, sanction is accorded to the officiating promotion of the following Senior Law Officers as Additional Secretaries in their own pay and grade with charge allowances as admissible under rules, against the available post:-

1. Mr. Ayaz Ahmad Khan;
 2. Mr. Mohammad Akbar Dar; and
 3. Mr. Muzaffar Ahmad Padroo.
- i. The seniority of these officers shall be fixed in accordance with the dates they are confirmed against available posts by the PSC/DPC.
 - ii. The promotions shall be effective from the date of joining on the place of posting.
 - iii. The said promotions shall be subject to outcome of any writ petition, if any, pending before any competent court of law.

Consequent upon the above promotions, the following transfers/adjustments are hereby ordered with immediate effect:-

1. Mr. Baldev Raj, Additional Secretary presently posted in the Revenue Department is transferred and posted in the Finance Department against available vacancy;

2. Mr. Ayaz Ahmad Khan on his placement as Additional Secretary shall continue in the Animal/Sheep Husbandry Department till further orders;
3. Mr. Mohammad Akbar Dar on his placement as Additional Secretary is transferred from Housing and Urban Development Department and posted in the Revenue Department vice Mr. Baldev Raj;
4. Mr. Muzaffar Ahmad Padroo on his placement as Additional Secretary is transferred from Directorate of Litigation, Kashmir and posted in the Housing and Urban Development Department vice Mr. Mohammad Akbar Dar;

By order of the Government of Jammu and Kashmir

Sd/-

(Achal Sethi)

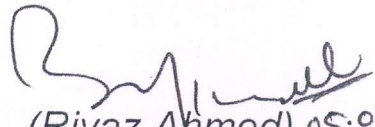
Secretary to Government.

No: - LD (Estt) 2018/95.

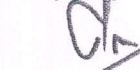
Dated:- 05 -03- 2019.

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Principal Secretary to Government, Housing and Urban Development Department.
3. Principal Secretary to Government, Animal/Sheep Husbandry Department.
4. Commissioner/Secretary to Government, Revenue Department.
5. Commissioner/Secretary to Government, General Administration Department.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Director Litigation, Kashmir.
8. Private Secretary to the Hon'ble Advisor (SK) for information of the Hon'ble Advisor.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website of the Department of Law, Justice and Parliamentary Affairs.
11. Government order file.
12. File concerned.


(Riyaz Ahmed) 05.03.19

Deputy Legal Remembrancer.


05-03-2019